

### Monthly Report on Compliance with the 3 Adjournment Rule

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of dayes between Final hearing and Judgment	Number of Adjournments Granted
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram				Nil		
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	43/2024	09-01-2023	04-09-2024	604 Days	3
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Case	4/2024	30-09-2022	11-09-2024	712 Days	6
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Arb (Com)	83/2024	13-02-2024	25-09-2024	235 Days	0
5	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Money Suit (Commercial)/18/2024	18/2024	20-03-2021	09-09-2024 (Uncontested)	1 day	22
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Money Suit (Commercial)/9/2024	09 of 2024	20-02-2020	10-09-2024 (Contested)	28 days	17

7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Miscellaneous Arbitration (Commercial) /10/2024	10 of 2024	20-12-2019	11-09-2024 (Contested)	28 days	22
8	Commercial Court Sliguri	Darjeeling, Jalpaiguri, Coochbeher, Alipur duar, North & South Dinajpur, Kalimpong, Malda	NIL					